

**Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 97 of 2015

Dated : 1st October, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy

ORDER

Learned counsel for the State Commission submits that instead of filing reply/counter affidavit, he is filing Written Submissions. Let the same be taken on record.

Learned counsel for the appellant also wants to file Written Submissions in support of the Appeal. The same may be done within two weeks from today.

On the request of the learned counsel for the appellant, post this Appeal for hearing on **29th October, 2015.**

**(I. J. Kapoor)
Technical Member
rkt/mk**

**(Justice Surendra Kumar)
Judicial Member**